

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. IA/3247/2024 C.P. (IB)/81(MB)2024

IN THE MATTER OF

Indian Renewable Energy Development Agency Limited

Vs.

Essel Infraprojects Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:- None
For the Respondent: None

ORDER

IA 3247/2024:-

Present None. Adjourned to **05.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)